

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/206/ (IB)/2017

NAME OF THE PETITIONER(S)

: CENTRAX SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: VICTORY TRANSFORMERS & SWITCH GEARS

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. Koteswora Rao

for perpendent

J. gestrul

## ORDER

Counsel for petitioner called absent. Counsel for respondent present and prayed time to make submissions. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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